

**Central Administrative Tribunal  
Principal Bench**

**O.A. No. 1427/2016**

New Delhi this the 26<sup>th</sup> day of October, 2016

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Sh. K.N.Shrivastava, Member (A)**

1. Neelam Bali, (Age 59)  
Assistant Nursing Superintendent,  
W/o Shri Pawan Kumar Bali,  
K-II, Upper Anand Parvat,  
Near Ramjas School-II  
New Delhi-110 052
2. Sushma Pokhriyal, (Age 59),  
Assistant Nursing Superintendent, (Retd.)  
W/o Shri A.P. Pokhriyal,  
R/o G-282, Nanak Pura, Moti Bagh,  
New Delhi-110021
- 3 Sunrita Tomar, (Age 59)  
Assistant Nursing Superintendent,  
W/o Shri Kulbushan Tomar,  
R/o F-8/15, Krishna Nagar,  
Delhi-110051
4. Anju Arora, (Age 54),  
Assistant Nursing Superintendent,  
W/o Shri Ravi Kumar Arora  
R/o 1/7715 East Gorakh Park,  
Gali No.5, Shahdara,  
Delhi-110 032

.... Applicants

**(By Advocate: Mr. C Rajaram)**

**Versus**

1. Government of NCT of Delhi  
Through its Chief Secretary  
Delhi Sachivalaya, IP Estate,  
New Delhi 110002
2. Medical Superintendent  
Lok Nayak Hospital  
GNCT of Delhi, Jawahar Lal Nehru Marg  
New Delhi 110002.
3. Secretary (H&FW),  
Department of Health & Family Welfare,  
GNCT of Delhi, 9<sup>th</sup> Level, 'A' Wing,  
Delhi Sachivalaya, IP Estate  
New Delhi 110002.

.... Respondents;

**(By Advocate: Mr. Amit Anand)**

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J)**

Learned counsel for the respondents has produced before us an Order No. DH&FW-Q014/13/2016-HR-Nursing-Secy (H&FW) 252-259 dated 14<sup>th</sup> October, 2016. He prayed

that in view of this order, this OA has become infructuous. Learned counsel for the applicants conceded it.

2. Accordingly, the OA is dismissed as having become infructuous. M.A. No. 1405/2016 is also accordingly disposed of.

**(K.N. Shrivastava)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

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